

10/16/2020

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**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

15.10.2020

M.A./350/456/2020

O.A./350/1778/2015

(EARLY HEARING) (MENTIONED)

ITEM NO:51

FOR APPLICANTS(S) Adv. :

SOMNATH DUTTA & ANOTHER

-V/S-

S E RAILWAY

Ms. P. Mondal

FOR RESPONDENTS(S) Adv.:

Mr. S. K Das

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present.</p> <p>M.A for early hearing is disposed of.</p> <p>List the O.A for hearing on 24.12.2020.</p> <p>Supplementary reply may be filed in the meantime.</p> <p>(DR NANDITA CHATTERJEE) MEMBER(A)</p> <p>( BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>